ITEM NO.15 COURT NO.6 SECTION XVII

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Civil Appeal No(s). 4866/2015

COMMANDER N. RAJESH KUMAR

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 2/2015 - STAY APPLICATION)

WITH Crl.A. No. 252-253/2021 (FOR ADMISSION and IA No.12031/2021-LEAVE TO APPEAL U/S 31(1) OF THE ARMED FORCES TRIBUNAL ACT, 2007)

Crl.A. No. 250-251/2021

(IA No. 18317/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 18316/2021 - STAY APPLICATION)

Date: 18-01-2024 These matters were called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE ABHAY S. OKA HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s)

Mr. D N Goburdhun, Sr. Adv.

Mr. Alok Gupta, AOR

Mr. R Bala, Sr.Adv.

Ms. V Mohna, Sr. Adv.

Mr. Sachin Sharma, Adv.

Mr. P.V Yogeshswaran, Adv.

Mr. Vinayak Sharma, Adv.

Dr. N. Visakamurthy, AOR

Dr. Arun Kr Yadav, Aga, Adv.

For Respondent(s)

Mr. D N Goburdhun, Sr. Adv.

Mr. Alok Gupta, AOR

Mr. R Bala, Sr.Adv.

Ms. V Mohna, Sr. Adv.

Mr. Sachin Sharma, Adv.

Mr. P.V Yogeshswaran, Adv.

Mr. Vinayak Sharma, Adv.

Dr. N. Visakamurthy, AOR

Dr. Arun Kr Yadav, Aga, Adv.

UPON hearing the counsel the Court made the following
O R D E R

We have perused the report submitted by the Registrar (Judicial Listing).

The concerned staff member has relied upon Circular dated 14th February, 2023. However, the concerned staff member has ignored that the lead matter in this group is a Civil Appeal which ought to have been listed, even in terms of the said Circular. Registrar (Judicial Listing) has stated that the dealing assistant and all staff members have been cautioned to be careful. Though we are not inclined to initiate any action, what is worrying is that some members of the staff have bye-passed the judicial order directing listing of the Civil Appeal along with the connected matters on 7th December, 2023 on regular list. We wonder how judicial order could have been violated like this.

In view of what is stated in the report, no action is called for.

List on 29th February, 2024 for hearing.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER